

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/Co mpany	Advocates / PCS's name for the Respondent
CP 171/16, TP 70/17	For hearing	India Law	433(e)	Fedex Express Transportation & Supply Chain Services (India) Pvt	NAXR Logistics Pvt. Ltd.	Anusuya of Naxar Logistics

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 RAJKUMAR MD
ON BEHALF OF
M/S. INDIALAW LLP
9620212325

PETITIONER



Anusuya . G L
For Respondent 5 & 6

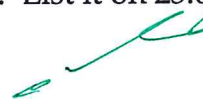
Respondent 1-6



PTO

ORDER

Counsel for Petitioner is present. Counsel for Respondents is also present. IA 37/18 is taken up today. Heard them. This application is filed to recall the order dated 17.11.2017 in so far as treating applicants. R5 and R6 are absent. Counsel for opposite party has no objection. ^{Heard} Since IA 37/18 is allowed, R5 and R6 are permitted to file their objections. Counsel reported that objections on behalf of applicants R5 and R6 is filed in the Registry. Registry to place the same in record. Counsel for Petitioner requested time to file rejoinder for the objections filed by R5 and R6. List it on 23.03.2018. ^{as}

**Member (T)****Member (J)**